NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/300/ (IB)/2017

NAME OF THE PETITIONER(S)

: EMCO LTD

NAME OF THE RESPONDENT(S)

: EASWARI ELECTRICALS PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

AMI V. CATARIA

(7845461422) S. Nataraja, 9360150100,

ORDER

Counsel for petitioner present. Counsel for respondent called absent. Shri S Natarajan, Manager of the respondent company present and stated that the counsel could not attend before the Adjudicating Authority as he is held up at the Hon'ble High Court of Madras. He also stated that he is intending to settle the matter with the other side and prayed time for making submissions in this

regard. Time extended at request. Put up on 22.09.2017 at 10.30 A.M

K Anantha Padmanabha Swamy Member (Judicial)